

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 16 JAN 1995

APPLICATION NO: 747 of 1994.

APPLICANTS:- Sri.Jatta Rao,Bangalore.

V/S.

RESPONDENTS:-Secretary,Ministry of Railways,N.Delhi
and three others.,

To

1. Sri.M.S.Ananda Ramu,Advocate,
No.27,Chandrashekar Complex,
First Main,First Floor,
Gandhinagar,Bangalore-560009.
2. Sri.A.N.Venugopala Gowda,Advocate,
No.8/2,Upstaris,R.V.Road,Bangalore-4.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal,Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on Fourth January,1995.

Issued on
16/01/95

[Signature]

[Signature]

for

[Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A. No.747/94

WEDNESDAY THIS THE FOURTH DAY OF JANUARY 1995.

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri T.V. Ramanan ... Member [A]

Jatta Rao,
S/o late Subbarao,
Aged about 53 years,
Working as Assistant Cook,
Rail Bhavan, Rail House,
No.18, Millers Road,
Railway Guest House,
Bangalore.

... Applicant

[By Advocate Shri M.S. Ananda Ramu]

v.

1. The Union of India
rep. by its Secretary,
Ministry of Railways,
Rail Bhavan, New Delhi.
2. The General Manager,
Southern Railway,
Park Town,
Madras.
3. The Divisional Railway Manager,
Southern Railway,
Bangalore.
4. The Divisional Personnel Officer,
Southern Railway,
Bangalore City,
Bangalore.

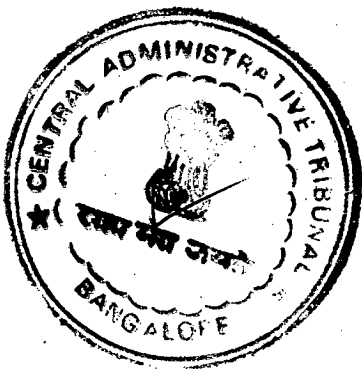
... Respondents

[By Advocate Shri A.N. Venugopal
... Standing Counsel for Railways]

O R D E R

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. Heard both sides in this case which is all about an Assistant Cook whose excellence in the culinary art is said to be not recognised by promoting him to the



post of a Cook commanding a higher pay. The Department says that there is no post available into which the applicant can be fitted. Under the circumstances nothing can be done and that being the situation we cannot give any direction to the department to create a post of Cook and give the applicant a slot in the same. Shri Ananda Ramu says that his client is although called Assistant Cook he is doing the work of a Cook and has secured any number of certificates by VIPs and VVIPs for his culinary excellence. If that is so the Department probably could take appropriate steps to give a higher post or pay scale to the applicant but then all that is a matter for the department and we cannot help the applicant in any manner at all. Nothing can be done except dismissing this application. We however, direct the department to see if anything can be done to ensure better recognition the talent of the applicant as culinary expert.

Sd-

MEMBER [A]

Sd-

VICE-CHAIRMAN

bsv



TRUE COPY

[Signature]
16/1/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore